NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.248/252/HDB/2017
NAME OF THE COMPANY	Janaharsha Publishers Private Limited &another
NAME OF THE PETITIONER(S)	Venkata Rmana Murty Turaga
NAME OF THE RESPONDENT(S)	Janaharsha Publishers Private Limited & another
UNDER SECTION	252

Counsel for Petitioner(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
١	V. clarecety Law Reddy Constront	licent	9562239039 UV-2016 geoglody	V.V.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report is received. Post the case on 03.01.2018 for final hearing

Member (T)

Member (J)

Binnu